

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.18/1992

New Delhi, this 7th day of February, 1996

Hon'ble Justice Shri B.C. Saksena, VC  
Hon'ble Shri R.K. Ahooja, Member (A)

Shri N.S. Tewari  
B-1, 101, Paschim Vihar, New Delhi .. Applicant

(By Shri H.N. Verma, Advocate - not present)

Vs.

Secretary  
Min. of Information & Broadcasting  
Shastri Bhavan, New Delhi .. Respondent

ORDER(oral)

Justice Shri B.C. Saksena

This OA was listed in the regular matters on 5.2.96. Since no one appeared, it was ordered to remain on board. On 6th February, 1996 also it was ordered to remain on board. Today, it is numbered at Sl.No.7 of the regular list but nobody has responded even on the second call. The OA is therefore dismissed in default of non-prosecution. No costs.

*R.K.Ahooja*  
(R.K. Ahooja)  
Member (A)  
7.2.96

*B.C.Saksena*  
(B.C. Saksena)  
Vice Chairman  
7.2.96

/gtv/